

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
(CIRCUIT AT PORT BLAIR)

No. OA 351/90/2018

Date of order : 22.6.2018

Present: Hon'ble Mr.S.K.Pattnaik, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

K.M.SAMSUDDIN

VS

AGRICULTURE

For the applicant : Mr.G.B.Kumar, counsel

For the respondents: Mr.V.D.S.Balan, counsel

O R D E R (ORAL)

Per Mr.S.K.Pattnaik, Judicial Member

Heard both the ld. Counsel.

2. Ld. Counsel for the applicant submits that the applicant has got the relief sought for in the instant application, in the meantime and wants to withdraw the present OA. Prayer is allowed.

3. The OA stands disposed of as withdrawn. There will be no order as to costs.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PATTNAIK)
JUDICIAL MEMBER

I.Nath